

2014
HIGH COURT, APPELLATE SIDE,
CALCUTTA

NOTIFICATION

No. 1246– R (JS)

Dated, Calcutta, 17th May, 2014

In terms of Notification No. 988-R (JS) dated 10.04.2014, it is notified for information that the following Officers of the West Bengal Judicial Service, now posted as mentioned against each of their names in the following table, will come under the zone of consideration in the process of selection through Normal Promotion, 2014, for appointment to the cadre of District Judge (Entry Level) provisionally subject to fulfillment of other eligibility criteria in such a manner as the Hon'ble Court may deem fit and proper and subject to the result of the cases of Malik Mazhar Sultan (Civil Appeal No. 1867 of 2006) and All India Judges' Case (W.P. (C) 1022 of 1989), now pending in the Hon'ble Supreme Court of India.

Further information to all eligible candidates will follow in due course.

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING ON AD-HOC BASIS
1.	Shri Shyamalendu Ghosal	ADJ, FTC, Dubrajpur, Birbhum
2.	Shri Sandipan Bandyopadhyay	ADJ, FTC-1, Raiganj, Uttar Dinajpur
3.	Shri Subodh Kumar Batabyal	ADJ, FTC-5, Alipore, South 24-Pgs.
4.	Shri Subhabrota Chowdhury	ADJ, FTC-2, Krishnanagar, Nadia
5.	Shri Abani Kanta Laha	ADJ, FTC, Kalna, Burdwan
6.	Shri Pulak Kumar Kundu	ADJ, FTC-8, Alipore, South 24-Parganas
7.	Mr. Gulam Nabi	ADJ, FTC-1, Barasat, North 24-Pgs.
8.	Smt. Rita Mukherjee (Das)	ADJ, FTC-2, Jalpaiguri
9.	Shri Muktipada Mondal	ADJ, FTC-3, Barasat, North 24-Parganas
10.	Shri Gour Sundar Banerjee	ADJ, FTC-2, Alipore, South 24-Parganas
11.	Smt. Jayati Bhattacharyya (Das)	ADJ, FTC-2, BARASAT till 30.04.2014 UOT as ADJ, FTC, Bankura
12.	Shri Somnath Mukherjee	ADJ, FTC-3, Malda
13.	Shri Dwijendranath Roy Barman	ADJ, FTC-3, Howrah
14.	Shri Debashis Halder	ADJ, FTC-1, Barrackpore, North 24-Parganas
15.	Shri Rabindra Nath Malik	Additional District & Sessions Judge, Lalbagh, Murshidabad UOT as ADJ, FTC, Cooch Behar
16.	Shri Karna Prosad Burman	ADJ, FTC-1, Purulia
17.	Shri Tapan Kumar Sinha – II	ADJ, FTC-1, Alipurduar, Jalpaiguri
18.	Shri Asim Kumar Das	ADJ, FTC-1, Krishnagar, Nadia
19.	Shri Pradip Barman	ADJ, FTC-1, Paschim Medinipur

20.	Shri Amit Chattopadhyay	ADJ, FTC-1, Basirhat, North 24-Parganas
21.	Shri Prabir Kumar Mishra	ADJ, FTC-4, Barasat, North 24-Parganas
22.	Shri Tarak Nath Bhagat	ADJ, FTC-2, Barrackpore, North 24-Parganas
23.	Smt. Kaberi Basu	ADJ, FTC-1, Jalpaiguri UOT as ADJ, FTC-1, Tamluk, Purba Medinipur
24.	Shri Sankar Mani Tripathi	ADJ, FTC-1, Malda
25.	Shri Somnath Chakraborty	ADJ, FTC-2, Malda
26.	Shri Ashis Kumar Hazra	ADJ, FTC, Rampurhat, Birbhum
27.	Smt. Seuli Biswas	ADJ, FTC-2, Berhampore, Murshidabad
28.	Shri Mihir Kumar Mondal	Additional District & Sessions Judge, Fast Track Court, Ranaghat, Nadia
29.	Shri Sanjeev Kumar Sharma	Additional District & Sessions Judge, Fast Track Court-1, Islampur, Uttar Dinajpur
30.	Shri Manas Ranjan Sanyal	ADJ, FTC, Suri, Birbhum
31.	Shri Sanjib Dey	ADJ, FTC-3, Paschim Medinipur
32.	Smt. Sutapa Saha	Additional District & Sessions Judge, Fast Track Court-2, Purulia UOT as ADJ, FTC-1, Raiganj, Uttar Dinajpur, posting shall take effect after 31.08.14
33.	Shri Paresh Chandra Karmakar	ADJ, FTC, Katwa, Burdwan
34.	Smt. Sulagna Dostidar	ADJ, FTC-2, Raiganj, Uttar Dinajpur
35.	Shri Debabrata Mukherjee	Additional District & Sessions Judge, Fast Track Court-1, Howrah
36.	Smt. Madhumita Roy – I	ADJ, FTC-1, Bichar Bhavan, Calcutta
37.	Smt. Madhuchanda Bose	Additional District & Sessions Judge, Fast Track Court-2, Bichar Bhawan, Calcutta
38.	Shri Samyajit Mukhopadhyay	Additional District & Sessions Judge, Fast Track Court, Siliguri, Darjeeling
39.	Shri Nilanjan Dey	Additional District & Sessions Judge, Fast Track Court-2, Bongaon, North 24 Parganas.
40.	Shri Manoj Kumar Rai	ADJ, FTC-1, Alipore, South 24-Parganas
41.	Smt. Rajashree Basu Adhikary	Additional District & Sessions Judge, Fast Track Court-2, Paschim Medinipur
42.	Shri Prasanta Kumar Sil	Additional District & Sessions Judge, Fast Track Court-6, Alipore, South 24 Parganas UOT as ADJ, FTC-3, Purulia, posting shall take effect after 31.08.14

Each the above eligible Judicial Officers are directed to send 10 copies of their contested judgements, 5 Civil and 5 Criminal cases, in triplicate, delivered during 2013-14 (if not available, the judgements delivered during holding of previous Court may be sent) so as to reach the office of the undersigned by 30.05.2014 positively.

By Order,

Sd/-

**Registrar (Judicial Service) High
Court, Appellate Side**